

12-37 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL  
COMMODITIES ACT

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to lay on the Table a copy each of the following notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

(1) G.S.R. 321(E) published in Gazette of India dated the 6th May, 1981 regarding the supplies of Fertilizers to be made by domestic manufacturers of fertilizers to various States/Union Territories/Commodity Gardens during the period 1st February to 31st July, 1981.

(2) The Delhi Roller Mills Wheat Products (Ex-mills and Retail) Price Control (Second Amendment) Order, 1981 published in Notification No. G.S.R. 358(E) in Gazette of India dated the 22nd May, 1981.

(3) The Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1981, published in Notification No. GSR 673 in Gazette of India dated the 13th July, 1981.

[Placed in Library. See No. LT-2716/81].

REVIEW ON AND ANNUAL REPORT OF RAJASTHAN STATE AGRO INDUSTRIES CORPORATION LTD., JAIPUR, REVIEW ON AND ANNUAL REPORT OF MADHYA PRADESH STATE DAIRY DEVELOPMENT CORPORATION LTD., BHOPAL

THE MINISTER OF STATE IN  
THE MINISTRY OF AGRICUL-

TURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:

(a) (i) Review by the Government on the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1978-79.

(ii) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2717/81].

(b) (i) Review by the Government on the working of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal for the year 1976-77.

(ii) Annual Report of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller & Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2718/81].